

HIGH COURT OF SIKKIM
GANGTOK

No.: 188/Confdl/HCS

Dated: 25.3.2021

OFFICE ORDER

The Hon'ble High Court of Sikkim is pleased to make the following transfers and postings of the Judicial Officers in the cadre of Sikkim Judicial Service:

Sl. No.	Name of the Judicial Officer and present posting	Transferred as
1.	Ms. Bebika Chettri, Sr. Civil Judge-cum-Judicial Magistrate, East Sikkim at Gangtok.	Sr. Civil Judge-cum-Judicial Magistrate, North Sikkim at Mangan. Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, North Sikkim (Additional Charge).
2.	Ms. Zamyang Choden Bhutia, Civil Judge-cum-Judicial Magistrate, West Sikkim at Gyalshing.	Civil Judge-cum-Judicial Magistrate, East Sikkim at Gangtok. Civil Judge-cum-Judicial Magistrate Rangpo Sub-Division and Rongli Sub-Division, East Sikkim (Additional charge).
3.	Mr. Jabyang Dorjee Sherpa, Civil Judge-cum-Judicial Magistrate, North Sikkim at Mangan.	Civil Judge-cum-Judicial Magistrate West Sikkim at Gyalshing.

The Judicial Officers named above are also designated as Principal Magistrate, Juvenile Justice Board of their respective Districts.

The concerned Judicial Officers shall join their respective place of posting on 01.04.2021. All judgments/ orders reserved shall be pronounced on or before 01.04.2021.

By Order,

Sd/-
REGISTRAR GENERAL


Memo No. V(58) Confdl./HCS/189-227

Dated.: 25.03.2021

Copy to:

1. Ms. Bebika Chettri, Sr. Civil Judge-cum-Judicial Magistrate (East) at Gangtok & Civil Judge-cum-Judicial Magistrate Rangpo Sub-Division & Rongli Sub-Division, East Sikkim.
2. Ms. Zamyang Choden Bhutia, Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
3. Mr. Jabyang Dorjee Sherpa, Civil Judge-cum-Judicial Magistrate (North) at Mangan & Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, I/C North Sikkim.
4. Additional Chief Secretary (IAS) to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
5. Principal Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
6. Chief Secretary, Government of Sikkim, Gangtok.
7. Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
8. Additional Registrar-cum-PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
9. Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
10. Advocate General, Government of Sikkim, Gangtok.
11. Additional Advocate General, Government of Sikkim, Gangtok.
12. District & Sessions Judge (West) at Gyalshing.
13. District & Sessions Judge (North) at Mangan.
14. District & Sessions Judge (East) at Gangtok.
15. District & Sessions Judge (Special Division - I) at Gangtok & District & Sessions Judge (Special Division - II) at Gangtok (I/C).
16. Legal Remembrancer –cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
17. District & Sessions Judge (South) at Namchi.
18. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
19. Director, Sikkim Judicial Academy, Sokeythang, East Sikkim at Gangtok.
20. Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim
21. Chief Judicial Magistrate –cum- Civil Judge (West) at Gyalshing.
22. Chief Judicial Magistrate –cum- Civil Judge (East) at Gangtok & Chief Judicial Magistrate –cum- Civil Judge (North) I/C at Mangan.
23. Chief Judicial Magistrate –cum- Civil Judge (South) at Namchi & Civil Judge-cum-Judicial Magistrate, Jorethang Sub- Division, South Sikkim (I/C).
24. Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi & Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, South Sikkim.

25. Civil Judge-cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
26. District Magistrate (North) at Mangan.
27. District Magistrate (South) at Namchi.
28. District Magistrate (East) at Gangtok.
29. District Magistrate (West) at Gyalshing.
30. Additional Secretary, Home Department, Government of Sikkim for printing in the Government Gazette.
31. General Secretary, Bar Association of Sikkim, Gangtok.
32. General Secretary, Namchi Bar Association.
33. P.A. to the Registrar General, High Court of Sikkim.
34. P.A. to the Registrar, High Court of Sikkim.
35. Computer Cell, High Court of Sikkim.
36. Notice Board.
37. File and
38. Guard file.


25-3-2021
REGISTRAR